

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2013  
TO BE ANSWERED ON 29<sup>th</sup> DECEMBER, 2017**

**CGHS HOMOEOPATHIC DISPENSARIES**

**2013. SHRI RAJESH RANJAN:  
SHRI KAUSHALENDRA KUMAR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of Central Government Health Scheme (CGHS) homoeopathic dispensaries in the country, State/UT-wise including National Capital Region of Delhi;
- (b) whether certain brands of hair oil is banned in CGHS homoeopathic dispensaries; and
- (c) if so, the details and the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): The list of Central Government Health Scheme (CGHS) Homoeopathic Dispensaries in the country, State/UT-wise including National Capital Region of Delhi is at Annexure.

(b) & (c): CGHS has not banned any brand of hair oil in CGHS Homeopathic Dispensaries. However, after implementation of GST, the Homoeopathic medicine 'Arnica Hair Oil (AHO)' has come under the Cosmetic items. Since Cosmetic items are not supplied under CGHS; Arnica Hair Oil is not being indented under CGHS.

**List of Central Government Health Scheme (CGHS) Homoeopathic Dispensaries in the Country**

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<b>Sl. No.</b>	<b>States/UTs</b>	<b>No. of CGHS Homoeopathic Dispensaries</b>
1.	Delhi/NCR	13
2.	Uttar Pradesh	5
3.	West Bengal	2
4.	Maharashtra	6
5.	Tamil Nadu	2
6.	Rajasthan	1
7.	Bihar	1
8.	Telangana	2
9.	Karnataka	1
10.	Gujarat	1
11.	Assam	1
12.	Kerala	1
<b>TOTAL</b>		<b>36</b>

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